Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gran Electronics Private Limited Date of Commencement of Liquidation: 12-02-2021; List of Stakeholders as on Date: 25-03-2025; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digitof registration number: 10941

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|---------------|----------------------------|---------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | 5530322.00 | | 5530322.00 | | | | NA |
| 3 | Secured financial creditors | 1 | 2287406332.59 | 1 | 2287406332.59 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 125281775.00 | 2 | 125281775.00 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 9 | 909941.00 | 9 | 909941.00 | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 6 | 1044537098.53 | 6 | 608159863.53 | | 436377235.00 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 11 | 5766564.79 | 11 | 5766564.79 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 29 | 3469432033.91 | 29 | 3033054798.91 | | 436377235 | | |